

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No.19317/2020

(Arising out of impugned final judgment and order dated 14-10-2019 in WC No. 62919/2008 14-10-2019 in WC No. 49196/2009 14-10-2019 in WC No. 49198/2009 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

BHAJAN LAL (DEAD) & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.126777/2020-CONDONATION OF DELAY IN FILING

IA No. 126777/2020 - CONDONATION OF DELAY IN FILING)

WITH

Diary No(s). 18792/2020 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 100104/2020

IA No. 100104/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 18931/2020 (XI)

(FOR CONDONATION OF DELAY IN FILING ON IA 113490/2020

IA No. 113490/2020 - CONDONATION OF DELAY IN FILING)

Diary No(s). 18933/2020 (XI)

(FOR ADMISSION and I.R. and IA No.99566/2020-CONDONATION OF DELAY IN FILING and IA No.99567/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99570/2020-EXEMPTION FROM FILING O.T. and IA No.99569/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 99566/2020 - CONDONATION OF DELAY IN FILING)

Date : 03-01-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Ravindra Raizada, Sr. A.A.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

Mr. Abhishek Chaudhary, AOR

For Respondent(s) Mr. Anurag Dubey, Adv.
 Mr. Bhupender Kumar Bhardwaj, Adv.
 Mr. Satpal W., Adv.
 Ms. Manisha Yadav, Adv.
 Mr. S. R. Setia, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Tag along with Civil Appeal No.7647 of 2009.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)